

HIGH COURT OF DELHI AT NEW DELHI

No. 130 /Rules/DHC

Dated: 04/03/2025

CIRCULAR

It is for the information of all the concerned, that Notification No.06/Rules/DHC dated 25.02.2025 regarding "The Contempt of Courts (Delhi High Court) Rules, 2025" stands published in Delhi Gazette Extraordinary Part II, Section I, No. 17 (NCTD No. 420) dated 25.02.2025 and is available on the website of this Court namely www.delhihighcourt.nic.in under the link "Notifications and Practice Directions".

By Order

(KANWAL JEET ARORA)
REGISTRAR GENERAL

Endst. No. 202 - 228 /Rules/DHC/2025

Dated: 04/03/2025

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
12. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Court Complex, New Delhi
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi
14. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
15. The Commissioner of Police, Police Headquarters, Jai Singh Road, New Delhi-110001
16. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
17. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/ Rohini Courts/Dwarka Courts/Saket Court Complex.
18. The Chairman/Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-49.
19. The Member Secretary, Delhi State Legal Service Authority, Rouse Avenue Courts, New Delhi with the request to forward a copy of the Notification/Practice Directions to the Secretaries of all the eleven District Legal Services Authorities.
20. The Secretary, Delhi High Court Legal Services Committee.
21. Registrar-cum-Secretary to Hon'ble the Chief Justice.
22. All Registrars/OSDs/Joint Registrars (Judicial).
23. Joint Registrar-cum-P.A. to Registrar General, Delhi High Court.
24. Joint Director (IT) with the request to upload the Notification on the Intranet of this Court.
25. Librarian, Delhi High Court.
26. Private Secretaries to Hon'ble Judges for kind perusal of His Lordships.
27. Guard File.

(SYED RISHAN ALI WARSII)
JOINT REGISTRAR (RULES)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 13249-369 /Rules/Gaz/2025

Dated 10.03.2025

Sub:- Circular.

Copy forwarded for information & necessary action to :-

1. All the Judicial Officers of DHJS & DJS (Central), Tis Hazari Courts, Delhi.
2. The AO(J)/Branch In-Charge, E-Sewa & Suvidha Kendra, Filing Section, General Branch, Litigation Branch, Vigilance Branch, (Central) & Library, Tis Hazari Courts, Delhi.
3. The PS/Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
5. The R&I Branch, Central for uploading on LAYERS.

(MUKESH KUMAR GUPTA)

District Judge (Comm.Court-07)
Officer In-Charge Judicial Branch, Central
For Principal District & Sessions Judge (HQs)
Delhi